

F. No. J-11017/1/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2022

ORDER

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the erstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

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**F.No. J-11015/9/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 2nd August, 2018

ORDER

In supersession all earlier orders relating to panel of counsel for various District & Subordinate Courts in the state of Jammu & Kashmir **except** the Order No. J-11017/10/2015 -Judl. dated 16.06.2016, No. J-11015/1/2017-Judl. dated 21.03.2017 and No. J-11015/1/2017-Judl. (Part-1) dated 01.05.2017; the President is pleased to engage following twenty eight Advocates as Standing Government Counsel / Additional Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the state of Jammu & Kashmir, as mentioned in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

**Various District & Subordinate Courts
in the state of Jammu & Kashmir**

Sl. No	Name of Advocate	Contact details	Enrl. No.
District – Jammu			
Standing Government Counsel			
1.	Karan Singh Charak	Suraksha Vihar, Near Rishipeer Ashram, Jammu-181124. Mob: 9419190078	JK-686/1984
Additional Standing Government Counsel			
2.	Harsh Kumar	Room No. 18, Ground Floor, Lawyers Chamber, District Court Complex, Janipur, Jammu. Mob: 9419720945 Email: advharshsharma@yahoo.com	JK-1419/2011
3.	Sunny Mahajan	Ward No. 9, House No. 113, Chowk Chabutra, Udhampur. Mob: 9419233616 Email: sunnyhallaboll@gmail.com	JK-568/2010
4.	Vinod Kumar Sharma	Qtr. No. 19/D, Nehru Market, Warehouse, Jammu. Mob: 9419390934 Email: vk_bandhu@rediffmail.com	JK-54/2008
District – Udhampur			
Standing Government Counsel			
5.	Vijay Kumar	Ward No. 11, H. No. 12, Chabutra Bazar, Udhampur (J&K), Pin-182101 Mob: 9906081001	JK-799/1986

Additional Standing Government Counsel			
6.	Amit Sharma	H. No. 97, Ward NO. 13, Near New Hospital Complex, Udhampur-18210 Mob: 9419216900, 7006819746 Email: adv.amit30@gmail.com	JK-975/2006
District – Kathua			
Standing Government Counsel			
7.	Bharat Bhushan Sharma	Opp. Bhagvati Nagar, Ward No. 1, PoliceLine Road, Kathua, Jammu & Kashmir, Pin-184101 Mob: 9419158183	JK-637/1995
Additional Standing Government Counsel			
8.	Vishal Kapoor	Ward No. 12, Tehsil Basholi, District Kathua-184201 Mob: 7780841958, 9419133874 Email: vishalkapoorlaw@gmail.com	JK-438/2014
9.	Vikas Pankaj	H. No. N-11, Sector-4, Upper Roop Nagar, Janipur, Jammu (J&K), Pin-180007 Mob: 9419262113, 7889848022	JK-683/2005
District – Reasi			
Standing Government Counsel			
10.	Anil Kumar Sharma	632/5, Ashok Nagar, Satwari, Jammu. Mob: 9086824666 Email: anil005sharm@gmail.com	JK-632/2005
Additional Standing Government Counsel			
11.	Arjun Mengi	Ram Swaroop Mengi, H. No. 68, Ward No.10, Mahadev Mohalla, Khuhwala Mandir, Reasi. Mob: 9086098882	JK-539/2015
District – Doda			
Standing Government Counsel			
12.	Raman Pradeep	Near Shiv Mandir, Nagri, Doda, TehsilDoda, Dist. Doda (J&K) Mob: 9622004011	JK-187/2003

Additional Standing Government Counsel			
13.	Vaibhav Sharma	S/o Shri Chander Kant Sharma, R/o Near Pawan Talkies, Vasak-Dehra, Bhaderwah, Dist. Doda (J&K), Pin-182222. Mob: 9419126766 Email: globewinner@gmail.com	JK-341/2014
14.	Rajeev Singh	R/o Bandoda Tehsil, N. District Doda, J&K Mob: 9414160088	Not available
District – Poonch			
Standing Government Counsel			
15.	Sanjay Kumar	Ward No. 11, H. No. 04, Mohalla Panditan, Poonch, Tehsil Haveli, Dist. Pooch, Pin-185101 (J&K) Mob: 8082393556	JK-363/1992
District – Srinagar			
Additional Standing Government Counsel			
16.	Farhat Zia Soharwardy	121, Green Avenue, Hyderpora, New Airport Road, Srinagar-190014 Mob: 9419523885, 7298450791 Email: ziafarhat@gmail.com	JK-199/2003
17.	Muddasir Ahmad Malik	Khuri Bat Pora Tehsil, D. H. Pora, District Kulgam, J&K Mob: 7006405870 Email: advocatemudasir9@gmail.com	JK-302/2015
18.	Numan Idrees Malik	Asnoor, D. H. Pora Kulgam, At present, Mehjoor Nagar, Srinagar. Mob: 8825048582 Email: numanmalik12@yahoo.com	JK-304/2016
District – Budgam			
Standing Government Counsel			
19.	Hilal Ahmad Sheikh	Qanoongopora Tehsil, PO-Chadoora, District Budgam, J&K Mob: 9596535702	JK-289/2009
Additional Standing Government Counsel			
20.	Hilal Ahmad Mochi	Bugroo Budgam, Pin-190111 Mob: 9596407350 Email: shiekhhilal437@gmail.com	JK-281/2014

21.	Firdous Ahmad Bhat	Gund Checkpora, Bagati Kanipora, Budgam, J&K Mob: 9149516347 Email: firdous7861@gmail.com	JK-251/2012
District – Leh			
Standing Government Counsel			
22.	Nissar Hussain	Chuchot-Yokuma, Leh, Ladakh, J&K Mob: 9797025377 Email: nysarwhosein786@gmail.com	JK-323/2013
Additional Standing Government Counsel			
23.	Akhail Ahmad	House No. 119, Lower Tukcha, Leh, Ladakh Mob: 8491822811 Email: akhail4u@yahoo.com	D/3973/2014
District – Anantnag			
Standing Government Counsel			
24.	Aijaz Rashid	K. P. Road, Paidugh, Tehsil Mattan, Dist. Anantnag, J&K Mob: 9419041904 Email: adv. aijaz187@gmail.com	JK-1108/2006
Additional Standing Government Counsel			
25.	Mukhtar Ahmad Makroo	S/o Shri Gulam Mohammad Makroo, R/o Arwani Bijbehara, Anantnag, J&K Mob: 9797234866 Email: advocatemukhtar123@gmail.com	JK-95/2013
District – Kupwara			
Standing Government Counsel			
26.	Ahrar Mohi ud Din Dar	S/o Shri Ghulam Mohi ud Din Dar, R/ Gaggerpora, Tehsil Handwara, Dist. Kupwara Mob: 9797134776	JK-203/2012
District – Pulwama			
Additional Standing Government Counsel			
27.	Mudasir Ahmad Wani	S/o Shri Abdul Ahad Wani, R/o Pathan, Dist. Pulwama, J&K Mob: 7006251017	JK-726/2007

District – Kulgam			
Standing Government Counsel			
28.	Irshad Ahmad Bhat	S/o Shri Mohammad Yousuf Bhat, R/o Hanjan Kulgam, Dist. Kulgam, J&K Mob: 9596555535	JK-804/2005

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K)
3. Ms. Sindhu Sharma, Assistant Solicitor General of India, J & K High Court at Jammu.
4. The District Judge to all the District & Subordinate Courts for which the engagements as mentioned in the table above, have been made.
5. All the counsel as mentioned in the table above.
6. The Cash (LA) Section for the payment of retainership fee to all the Standing Government Counsel mentioned in the table above with effect from the date of this order and to stop the retainership fee to **earlier** Standing Govt. Counsel for same District & Subordinate Courts **except** the Sr. CGSCs as per Order No. J-11017/10/2015-Judl. dated 16.06.2016 and J-11015/1/2017-Judl. dated 21.03.2017.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
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